

Central Administrative Tribunal
Calcutta Bench

OA No.587 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.

Usha Rani Acharjee

Vs.

Eastern Railway

For the Applicant : Ms. A. Mukherjee, Ld. Advocate

For the Respondent : Mr. P.K. Arora, Ld. Advocate.

Heard on : 17-4-98

Date of Judgement : 17-4-98

O R D E R

None appears on behalf of the applicant. Ld. Advocate Mr. Arora, appearing on behalf of the respondents, is present. It is found from the order sheet that on previous two occasions the applicant did not appear. Therefore, I am satisfied that the applicant is no longer interested in pursuing the matter. So, the application is dismissed for default.

(D. Purkayastha)
Member (J)